

Facilities in Pitampura Residential Colony, New Delhi

1602. PROF. NARAIN CHAND PARASHAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether DDA has developed the Pitampura residential colony, New Delhi;

(b) if so, the facilities which have been provided at the site;

(c) whether the facilities extended so far are still inadequate; and

(d) if so, the steps taken by DDA for providing better facilities to this colony?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) Necessary facilities required for development of colonies such as water supply, sewerage, roads, parks etc. have been provided over a large area in the colony.

(c) and (d). Besides the facilities mentioned at (b) above, DDA has planned to provide facilities like community centres, shopping centres, schools, hospitals, etc. Facilities are being provided in planned phases along with the growth of the colony.

Country Fishing Crafts

1603. SHRI A. NEELALOHITHA DASAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated number of "country fishing craft" in actual use in the country in marine fisheries and in Riverine Estaurine and backwater fisheries; and

(b) the number of country fishing boats which have been mechanised without board engines, as on 1st January, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) A statement giving the number of mechanised and non-mechanised boats as per Livestock Census 1977 is appended. The Census does not provide any further details.

(b) The number of country fishing craft which have been authorised to purchase out-board engines is 610.

Statement

(in 000's)

| State/Union Territory | Fishing crafts (Mechanised Boats) | Fishing crafts (Non-Mechanised Boats) |
|----------------------------|-----------------------------------|---------------------------------------|
| 1 | 2 | 3 |
| Andhra Pradesh | 1 | 44 |
| Assam | N.A. | N.A. |
| Bihar | 1 | 9 |
| Gujarat | 2 | 5 |
| Haryana | (a) | (a) |
| Himachal Pradesh | (a) | (a) |
| Jammu & Kashmir | — | 2 |
| Karnataka | 1 | 10 |
| Kerala | 3 | 30 |
| Madhya Pradesh | (a) | 9 |
| Maharashtra | 3 | 7 |
| Manipur | N.A. | N.A. |
| Meghalaya | — | 5 |
| Nagaland | N.A. | N.A. |
| Orissa | N.A. | N.A. |
| Punjab | N.A. | N.A. |
| Rajasthan | (a) | (a) |
| Sikkim | — | — |

| | 1 | 2 | 3 |
|-----------------------------|------|---|------|
| Tamil Nadu | 2 | | 32 |
| Tripura | — | | 3 |
| Uttar Pradesh | — | | 12 |
| West Bengal | N.A. | | N.A. |
| Andamans | (a) | | 1 |
| Arunachal Pradesh | — | | — |
| Delhi | — | | (a) |
| Goa, Daman & Diu | (a) | | 3 |
| Lakshadweep | (a) | | 1 |
| Mizoram | — | | (a) |
| Pondicherry | (a) | | 2 |

(a) Below 500 .

N.A.—Not Available.

Purchase of Onions by N.A.F.E.D.

1604. PROF. MADHU DANDA-VATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that NAFED has warned the Union Government that in case the Government do not make up the losses incurred by NAFED, it would stop purchasing onions from the onion-growers at revised rates; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) NAFED had requested the Government for financial assistance for purchase of onions under the price support operation. While doing so, NAFED had indicated its inability to bear the losses itself and had brought to the notice of the Government the fact that unless financial assistance was provided by the Government, NAFED would have to suspend their purchases.

(b) The Government had taken a decision to provide financial support to NAFED for purchase of onions under price support operation. NAFED had therefore resumed the purchase of onions.

News Item "23 lakh tonnes paddy rotting with FCI"

1605. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to the news item captioned "23 lakh tonnes paddy rotting with FCI" published in the *Financial Express* (Bombay edition) of the 30th May, 1980;

(b) if so, how far the allegations made in the said news about lying of paddy stocks in the open godown exposed to ravages of weather, damage to the stocks on account of being unshelled for long and the apathy of the millers for shelling it into rice are correct; and

(c) to what extent damage/loss has already taken place and what steps are being taken to save the paddy from further damage?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) While it is obligatory for the Corporation to purchase all the quantities of paddy offered under the Price Support scheme, the covered storage capacity available with FCI in Punjab and Haryana is not sufficient to keep all the stocks in covered godowns. The covered storage space is mostly utilised for the storage of rice and sugar etc. which cannot be stored outside.

During the last two years a total quantity of 40.36 lakh tonnes of paddy has been purchased in Punjab and Haryana. As on 1-5-1980, a quantity of 15.11 lakh tonnes and 69,000